NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
Guwahati

ITEM NO. 10
IA (Comp. Act)/1/GB/2022
In C.P.No.30/130/213/241/242/144/GB/2018

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023

In the matter of:

M/s. Shamshun Tea & Industries Pvt. Ltd. & another
Vs
Shehla Rahman

Section: Under Rule 154 of NCLT Rules

S. NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. DHIRAJ KUMAR JAIN	CA	Petitioners 1&5
2.	MR. R. K. AGARWAL	Advocate	Respondent in person
3.	MS. DIMAPONI KALITA	Advocate	Respondent

O R D E R
Date of Order: 19.01.2023

The matter is taken up for hearing through Video Conferencing. Heard the parties present.

2. In view of the Order passed in C.P. No. 30/130/213/241/242/144/GB/2018, this matter is adjourned.

3. **List the case along with the main Company Petition on 16.03.2023.**

Sd/- **Sd/-**

(**Prasanta Kumar Mohanty)** **(Deep Chandra Joshi)**
Member (Technical) **Member (Judicial)**
// D-19.01.2023//